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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 514/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company	Aditya Kedia (Century Galvanising & Allied Products Pvt.Ltd) Versus- Registrar og Companies, W.B		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 ARUN KOMAR MISHRA Petitioner

[Signature]

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit.

Issue notice on the Registrar of Companies (RoC). Petitioner is directed to serve the petition along with this order on the RoC. Petitioner is to file the affidavit of service within 10 days from today. RoC is to submit parawise reply within 30 days.

List on 04/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)